

NOTICE


IT IS HEREBY NOTIFIED for information of the advocates, litigants and parties appearing in person that:

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The Notified Board of 08/06/2018 pertaining to the matters relating to appointment of arbitrator in application under section 11 of the Arbitration and Conciliation Act, 1996 headed by the **Hon'ble Shri Justice N.M. Jamdar**, will be taken up on 08/06/2018 at 02:30p.m. instead of 04:00 p.m.

Date: 07/06/2018
Place: Panaji, Goa

By order


(~~P. M. Shinde~~)
Deputy Registrar